Declaration of Assets and Liabilities

J. SUNIL KUMAR, son/daughter/wife of SHITAL RA aged 39	11	Year. 2.0.2.5
service and presently working as DRIVER give herein below the details of the assets (immovable, movable, bank balance, etc.	1	, SUNIL KUMAR , son/daughter/wife of SHITAL RAM.
give herein below the details of the assets (immovable, movable, bank balance, etc.	1	ged 39 years, belonging to BIHAR VIDHAN SABHA PATM
		ervice and presently working as DRIVER
myself, my spouse and dependants*;		ive herein below the details of the assets (immovable, movable, bank balance, etc.) of
		iyself, my spouse and dependants*;

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

19/2/25

Sr. No.	Description	Self	Spouse Name(S)	Dependan f-1	Dependant-	Dependan t-3
(1)	Cash	4000/	KOMAL KUMARI	Yeme'	Name KUNAL UJANDHI	KUMAR MAURAV
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. 25 BANK PINIB 25 BANK BANDHAN BANK	CONTRACT AND ADDRESS OF THE PARTY OF THE PAR		N;L	Ni'L
(111)	Bonds, Debentures and Shares in companies	N,'Z	NiL	NiL	N,'L	Nic
(ĭv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 23630/ SIX MONTH P.L.S. 4128 MONTH				-
(v)	Motor Vehicles (details of make, etc.)	SUPRO MINI VAN MOTERCYCLE	Nil	cycle	CYCLE	Ni'L
(vi)	Jewellery (give details of weight and value)	1 gm	2.5 gm UTOLD SOO gm. SILVER	N,'I	Nic	Nic
(vii).	Other assets, such as values of claims / interests	Ni'L	NiL	NIL	NiL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependent here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name .	Dependan t-2 Name	Dependent- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ज्यां विश्वति ।	NiL	Nil	NiL	NiL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NiL	NiL	Nit	Ni L	MiL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	NiL	NiL	NiL	NiL	NiiL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ली ली प्राप्त सं जी जी प्राप्त सं	NiL	Nic	Nic	NiL
(v)	Others (such as interest in property)	NiL	NiL	Ni'L	NiL	NiL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	NiL
	(b) dues to departments dealing with supply of water	NiL	NIL
	(c) dues to departments dealing with supply of electricity	Ni L	NiL

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	(d) dues to departments dealing with telephones	NIL.	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NiL	NiL
	(f) Other dues, if any	NiL	NiL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DX1PK 8550B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ni'L	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NiL
	(iv) Property Tax	N1'L	NIL

## Personal Detail

Place: Patna.

Date: 17:02:2025

GPF/CPF/PRAN No.	ţ	110194242866
Gender	;-	M (M/F)
Date of Birth	: •	0 2 0 5 1 9 8 6 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre		BALS SERVICE  (Full Name e.g. B.A.S. Bihar Administrative Service,  B.S.S. Bihar Secretariat Service etc.)
Home District	1.	VAISHALI
l hereby knowledge and b		that the above details are true to the best of my

Signature ... Sumi Kumer

Name of Employee: SUNIL KUMAR

Designation: DRIVER

Department: Bikar Legislative Assembly

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Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	Rs.6,50,000/-
	(ii) Loans from Financial Institutions	Nil	Nil
	(iii) Government Dues:- (a) Dues to departments dealing with Government accommodation.	Nil	Nil
	(b) Dues to departments dealing with supply of water.	Nil	Nil
20.5	(c) Dues to departments dealing with supply of electricity.	Nil	Nil
	(d) Dues to departments dealing with telephones.	Nil	Nil
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	Nil	Níl
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	PAN NO. – FETPK3993A	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	Nil	Nil
	(iii) Sales Tax [Only in case of property business].	Nil	Nil
	(iv) Property Tax	Nil	Nil

**Personal Details** 

110104242865 G.P.F./C.P.F./PRAN No. :-

:-

:-

Gender

**M** (M/F)

Date of Birth

0 3 0 1 1 9 8 7 (DD/MM/YYY)

Class/Group

 $\mathbf{C}$  (A/B/C) :-

Cadre

BLAS SERVICE

Home District

KHAGARIA

I, hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- Second John Name of Employee:- INDRADEV KUMAR

**Designation**:-DRIVER

Department :- Bihar VIDHAN SABHA

Date: - ..../..../.2025

Place:- PATNA

Note:- Please sign each page of the declaration. Asset declaration form must be in A4

size white paper with computer types (single side) in prescribed format.